

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH`  
KOLKATA**

C.P(IB) No.557/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

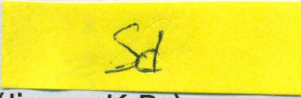
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> November 2017, 10.30 A.M**


Name of the Company		Gautam Kumar Roy -Versus-Dooteriah & Kalej Vally Tea Estate Pvt.Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

No one is present.

List on 07/12/2017.

  
 (Jinan K.R.)  
 Member (J)

  
 (Vijai Pratap Singh)  
 Member (J)